

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR

Original Applications No 1084 of 2004

Awaliya, this the 3rd day of September, 2005.

Hon'ble Mr. M.P. Singh, Vice Chairman
Hon'ble Mr. Madan Mohan, Judicial Member

Hemant Kumar Naidu R/o Ex Khalasi,
Near Indira Market, Gopal Tent House,
Civil Lines, Jabalpur (M.P.)

Applicant

(By Advocate – None)

V E R S U S

1. Union of India through
Additional Divisional Railway Manager,
West Central Railway, Jabalpur
2. Senior Divisional Mechanical
Engineer, WCR, Jabalpur
3. Divisional Mechanical Engineer (OL),
Office of the New Katni Junction,
Katni (M.P.)

Respondents

(By Advocate – Shri N.S.Ruprah)

O R D E R

By Madan Mohan, Judicial Member –

By filing this Original Application, the applicant has sought the following main reliefs :-

- “1. ...to quash/set aside the order of removal from service dated 1.10.2001 and to grant the wages of the interim period.”
2. None is present on behalf of the applicant. Since it is an old matter of the year 2004, we are disposing of this OA by invoking the provisions of Rule 15 of Central Administrative Rules, 1987. Heard the learned counsel for the respondents and carefully perused the records.



3. The learned counsel for the respondents has submitted that the applicant has only challenged the order of removal dated 1.10.2001 (Annexure-A-1) passed by the disciplinary authority and he has not challenged the order passed by the appellate authority dated 18.1.2002 (Annexure-R-2) and also not challenged the order passed by the revisional authority dated 31.5.2002 (Annexure-R-1). Hence, this OA is not maintainable. We have perused the OA and we find that the applicant has only challenged the order of disciplinary authority dated 1.10.2001 and not challenged the order of appellate authority and revisional authority. Hence, this OA is not maintainable. Accordingly, the same is dismissed. However, the applicant is at liberty to file a fresh OA, if he still feels aggrieved and so advised. No costs.



(Madan Mohan)
Judicial Member



(M.P.Singh)
Vice Chairman

SKM

पूरांकन सं. ओ/ज्या..... अस्सी, नि.....
पुस्तिकानि अ. 2002/2003
(1) दर्शक, उदाय बाबू अ. 2002/2003, अस्सी, अस्सी
(2) अदेशन श्री/स्त्री..... ने चालान
को दाखिल
(3) प्रत्यक्षी श्रो/प्रत्यक्षी.....
(4) लंगाल, यायाल, अस्सी, अस्सी
सुनान एवं आवश्यक घार्याली देने

Shri Ashok Shukla A.C.J.P
Shri N.S.Rupraha A.C.J.BP

उप संचालक

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